

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

Statement showing data related to Criminal cases of sitting/former MPs/MLAs for the month of April, 2024.

State: Assam

Sl.No	District/State	Cases pending at the beginning of the month	Institution during the month	Disposal during the month	Pending at the end of the month
1	Cachar	01	-	-	01
2	Lakhimpur	06	-	-	06
3	Hailakandi	01	-	-	01
4	Barpeta	02	-	-	02
5	Goalpara	02	-	-	02
6	Sivasagar	03	-	-	03
7	Morigaon	02	-	-	02
8	Dhubri	02	-	-	02
9	Jorhat	03	-	01	02
10	Kamrup(M)	33	-	-	33
11	Karimganj	05	-	-	05
12	Kamrup	02	-	-	02
13	Nagaon	02	-	-	02
14	Golaghat	01	-	-	01
15	SouthSalmara	01	-	-	01
16	Dibrugarh	02	-	-	02
17	Hojai	01	-	-	01
18	Kokrajhar	02	-	-	02
	Total	71	-	01	70

N.B: Data excludes cases from the courts of Special Judges.

State: Arunachal Pradesh

Sl.No	District/State	Cases pending at the beginning of the month	Institution during the month	Disposal during the month	Pending at the end of the month
1	Lohit	02	-	-	02
2	Papumpare	02	-	-	02
3	East Kameng	01	-	-	01
4	West Kameng	01	-	-	01
	Total	06	-	-	06

N.B: There are no MPs/MLAs cases pending in the state of Nagaland and Mizoram

Details of Criminal Pending Cases of Sitting/Former MPs/MLAs**State: Assam**

Sl.No	Case Nos.	Year of Filing	Stage of proceedings	District
1	GR 1118/09	2009	Appearance	Cachar
2	Spl. (Vig) 5/2012	2012	Evidence	Lakhimpur
3	Spl. (Vig) 6/2012	2012	Evidence	Lakhimpur
4	SC 6/2021	2021	Evidence	Lakhimpur
5	SC 148/2018	2018	Submission of copy of updated order of Hon'ble Gauhati High Court	Lakhimpur
6	GR 1739/2011	2011	Consideration of charge	Lakhimpur
7	GR 643/2012	2012	Consideration of charge	Lakhimpur
8	PRC 781/2023	2023	Appearance	Hailakandi
9	PRC-420/2022	2022	Prosecution Witness	Barpeta
10	PRC-900/2022	2022	Necessary Order	Barpeta
11	CR 99/2021	2021	Evidence	Goalpara
12	PRC 556/2021	2021	Evidence	Goalpara
13	CR 37/2021	2021	Appearance	Sivasagar
14	PRC 110/2021	2021	Stayed by Hon'ble Gauhati High Court	Sivasagar
15	PRC 274/2021	2021	Stayed by Hon'ble Gauhati High Court	Sivasagar

16	CR 386/18	2018	Stayed by Hon'ble Gauhati High Court	Morigaon
17	PRC 1673/19	2023	Prosecution Witness	Morigaon
18	CR 1732/21	2021	Appearance	Dhubri
19	CR 1887/21	2021	Appearance	Dhubri
20	PRC 596/20	2020	Stayed by Hon'ble Gauhati High Court	Jorhat
21	PRC 1286/21	2021	Evidence	Jorhat
22	Sess. Case 50/2006	2006	Evidence	Kamrup(M)
23	Sess. Case 59/2010	2010	Report	Kamrup(M)
24	Sess. Spl. (LG) 17/2014	2014	Evidence	Kamrup(M)
25	Sess. Case 203/2015	2015	Evidence	Kamrup(M)
26	Sess. Case 93/2018	2018	Appearance	Kamrup(M)
27	Sess. Case 94/2018	2018	Appearance	Kamrup(M)
28	Sess. Case 355/2018	2018	Consideration of charge	Kamrup(M)
29	Sess. Case – 59/2019	2019	Hearing	Kamrup(M)
30	Sess. Case 152/2022	2022	Consideration of charge	Kamrup(M)
31	GR 3629/2015	2015	Hearing	Kamrup(M)
32	GR 6166/2015	2015	Appearance	Kamrup(M)
33	GR 5705/2011	2011	Appearance	Kamrup(M)
34	GR 687/2014	2014	Evidence	Kamrup(M)
35	GR 10098/2016	2016	Copy	Kamrup(M)
36	GR 5664/2011	2011	Appearance	Kamrup(M)
37	GR 7220/2015	2015	Evidence	Kamrup(M)
38	GR 12111/2013	2013	Evidence	Kamrup(M)
39	GR 1729/2014	2014	Evidence	Kamrup(M)
40	GR 5698/2011	2011	Evidence	Kamrup(M)
41	CR 559/2016	2016	Hearing	Kamrup(M)
42	CR 3157/2016	2016	Evidence	Kamrup(M)
43	CR 3618/2019	2019	Appearance	Kamrup(M)
44	CR 1688/2016	2016	Evidence	Kamrup(M)
45	CR 596/2018	2018	Copy	Kamrup(M)
46	CR 3818/2017	2017	Hearing	Kamrup(M)
47	CR 4651/2019	2019	Appearance	Kamrup(M)
48	CR 4652/2019	2019	Appearance	Kamrup(M)
49	CR 3083/2019	2019	Appearance	Kamrup(M)
50	CR 3084/2019	2019	Cross	Kamrup(M)
51	CR 2817/2022	2022	Inquiry	Kamrup(M)

52	CR 5001/2022	2022	O/E	Kamrup(M)
53	PRC 1174/2023	2023	Appearance	Kamrup(M)
54	CR 3193/2016	2023	Stayed by High Court	Kamrup(M)
55	GR 2640/2018	2018	Stayed by Hon'ble Gauhati High Court	Karimganj
56	CR 1202/2017	2017	Stayed by Hon'ble Gauhati High Court	Karimganj
57	GR 869/2019	2019	Evidence	Karimganj
58	GR 81/2011	2011	Evidence	Karimganj
59	CR 1220/2023	2023	Further Enquiry	Karimganj
60	CR 81/2022	2022	Filing written reply by the complainant side	Kamrup
61	CR 62/2023	2023	Hearing	Kamrup
62	CR 2982/2008	2008	Appearance	Nagaon
63	Sess (T2)-158/2023	2023	Consideration of charge	Nagaon
64	PRC 51/2024	2024	Appearance	Golaghat
65	CR 164/2019	2019	Appearance	South Salmara
66	Sess. Case 65/2024	2024	Appearance	Dibrugarh
67	Sess. Case 66/2024	2024	Appearance	Dibrugarh
68	NI-09/2023	2023	Appearance	Hojai
69	PRC 50/2021	2021	Evidence	Kokrajhar
70	PRC 16/2023	2023	Evidence	Kokrajhar

N.B: Data excludes cases from the courts of Special Judges.

State: Arunachal Pradesh

Sl.No	Case No	Year of Filing	Stage of proceedings	District
1	Criminal Revision 04(L)/2023	2023	Hearing	Lohit
2	Criminal Revision 06(L)/2023	2023	Hearing	Lohit
3	GR 81/2022	2022	Prosecution evidence	East Kameng
4	Complaint Case No. 03/2022	2022	Service/Report/ Appearance/ Hearing	West Kameng
5	DMK 31/05	2005	Evidence	Papumpare
6	BJN PS Case No. 10/05	2005	Appearance	Papumpare